

**ITEM NO.126**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**ALLAHABAD BENCH**  
**PRAYAGRAJ**

**IA No. 34/2023 IN CP No. 72/ALD/2021**

**Date of Order: 8<sup>th</sup> February, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>DR. SHASHI NETZLE PRAETORIUS V/S AAKASH GANGA YATRA PVT LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>241/244 OF COMPANIES ACT 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Re-notified to 9<sup>th</sup> February, 2024.

**-Sd-**  
**(Court Officer)**

**8<sup>th</sup> February, 2024**

*Priya Agarwal*  
(Stenographer)